Title: Message received from Rajya Sabha that Rajya Sabha at its sitting held on the 7th December, 2009, agreed without any amendment to the Central Universities (Amendment) Bill, 2009, which was passed by Lok Sabha on the 1st December, 2009.

SECRETARY-GENERAL: Madam, I have to report the following message received from the Secretary-General of Rjaya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7th December, 2009 agreed without any amendment to the Central Universities (Amendment) Bill, 2009 which was passed by the Lok Sabha at its sitting held on the 1st December, 2009."